

1	2	3	4	5	6	7	8	9
4.	Bangalore Water Supply & Sewerage	1072.00	Y 28,452	OECF	Bangalore	Augmentation of water supply by additional 270 million litres per day (mld) to Bangalore city; strengthening of the water distribution & sewerage systems; provide adequate sewage treatment facilities, adequate sewage treatment facilities.	11.40	31.12.2001
5.	Kerala Water Supply	1787.48	Y 11,997	OECF	Thiruvananthapuram, Kozikode Pattuvam, Meenad, Cherthala & adjoining villages	Improve water supply facilities in five towns & adjoining village.	20.492	31.12.2003

[English]

#### Availability of Water in Uttar Pradesh and Bihar

1289. SHRI RAJVEER SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- the total requirement of water for drinking purposes in Uttar Pradesh and Bihar;
- the quantity of water available in U.P. and Bihar;
- whether the Union Government propose to give additional funds for the development of water supply schemes in the State; and
- if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The total daily requirement of water for drinking purposes in rural areas of Uttar Pradesh and Bihar is 44602.56 lakh litres and 30008.60 lakh litres respectively as per the norms.

(b) As per the data compiled by the Central Ground Water Board, the total replenish-able ground water resources from normal natural recharge in Uttar Pradesh and Bihar is 6.34330 million hectare meter per year and 2.83086 million hectare meter per year respectively.

(c) and (d) Drinking water supply is the State subject. However, in order to supplement the efforts of the State Governments, Central Government provides funds by way of 100% as grants-in-aid under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP).

#### Employment to Ex-servicemen

1290. COL SONA RAM CHOUDHARY : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government have reserved seats in various departments for re-employment of ex-servicemen.

(b) whether it has been brought to the notice of the Government that the State Government of Rajasthan has not been filling up required quota of ex-servicemen in the recruitment of Security Guards, Chowkidars, Lower Division Clerks, etc.;

(c) if so, the details thereof during the last three years; and

(d) the efforts being made by the Union Government to ensure that vacancies reserved for ex-servicemen are neither carried forward nor filled with other categories where ex-servicemen are available?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The Central Government has provided following percentage of reservation in Government jobs for re-employment of ex-Servicemen :

(i)	Central Government	Central PSUs/Banks
Group 'C' Posts	10%	14.5%
Group 'D' Posts	20%	24.5%

(ii) Besides, in Para Military Forces, a reservation of 10% is also provided in posts of Assistant Commandants.

(iii) Recruitment in Defence Security Corps is totally earmarked for ex-Servicemen.

(b) and (c) The Government of Rajasthan has provided

12.5% and 15% reservation in Group 'C' and 'D' posts in State Government departments. The State Government has issued instructions to each of its Department to follow the reservation policy for ex-Servicemen.

- (i) With a view to provide re-employment to ex-Servicemen against the posts of Security Guard and Chowkidar, the State Government has issued instructions to all State Boards and Corporations to employ ex-Servicemen only as Chowkidars and Security Guards. As regards, selection of suitable ex-Servicemen against the post of Lower Division Clerk, the State Government has released the vacancies for appointment with a request to Heads of Department to associate a Member of Rajya Sainik Board in the recruitment process.
- (ii) Details of the ex-Servicemen re-employed in the State during the last three years are as follows :

	1995-96	1996-97	1997-98
Group 'C' and 'D' posts	42	298	767
Chowkidars & security Guards	—	—	2817

(d) Central Government has issued instructions to all Ministries/Departments/Offices that no vacancy reserved for ex-Servicemen in a post to be filled otherwise than on the results of an open competitive examination shall be filled by the appointing authority by a general candidate until and unless it has obtained a certificate from the employment exchange, Director General Resettlement and Ministry of Labour (DGET) that no suitable ex-Servicemen is available for the post.

[Translation]

#### Ganga Barrage

1291. SHRI JAGAT VIR SINGH DRONA : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether the Union Government is aware that the construction work of Ganga Barrage at Kanpur in Uttar Pradesh has been stopped;
- (b) if so, the reasons therefor; and
- (c) the steps taken/proposed to be taken by the Union Government and State Government for the early completion of Ganga Barrage?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No such information has been received from the Government of Uttar Pradesh.

(b) Does not arise.

(c) In the budget estimates for the year 1998-99, and allocation of Rs.4.50 crores has been proposed under the Central plan, of this Ministry.

[English]

#### Cauvery Water Supply Project

1292. SHRI C.P.M. GIRIYAPPA : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether "Cauvery Water Supply Project Forth Stage" is likely to be completed during the current financial year;
- (b) if so, the details thereof;
- (c) whether Overseas Economic Corporation Fund (OECF) of Japan is providing financial assistance for this project; and
- (d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No, Sir.

- (b) Does not arise.
- (c) Yes, Sir.

(d) The Cauvery Water Supply project Stage IV, Phase-I for Bangalore at an estimated cost of Rs.1072 crores is under implementation with loan assistance from OECF, Japan amounting to Japanese Yen 28,452 million. The loan agreement was signed on 25.1.96 and the credit closing date is on 26.3.2004.

[Translation]

#### Survey for Banswara-Dhugarpur Rail Line

1293. SHRI MAHENDRAJEET SINGH MALVIYA : Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to conduct survey for laying new rail line from Banswara to Dhugarpur; and
- (b) if so, the time by which the above survey is likely to be conducted? \*

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Survey has been taken up and is likely to be completed in about one year's period from now.